

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal-R2 Kumar Sumit-R3
2.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1 Shambo Nandy-R2
3.	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Pratiksha Sharma
4.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	Suresh Kumar-R1
5.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan Pankaj Vivek-R2, R3 & R4

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**